

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-7855-JK (LD) of 2024

DATED:- 22 - 05 - 2024

Sanction is hereby accorded to the appointment of Officer of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:-22.05.2024

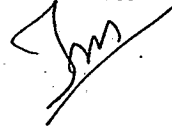
No:- LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Mining Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.7855-JK(LD) of 2024 dated 22.05.2024

S.No.	WP(C) No.	(OIC)
1	OA No. 73/2024 titled Riyaz Ahmad Khanday V/s UT of J&K & others.	Dr. J.S Pawar, (Officer In-charge Administration)
2	Revision Petition titled Release of LNT Machinery (File No. 2058/2023).	Sh. Zulfikar Mohd. Shafi, District Mineral Officer, Budgam
3	Writ Petition titled Jai Rajputana Screener V/s Ut of J&k & others	Sh. Rajinder Singh Rana, District Mineral Officer, Kathua

Reyaz Ahmad

Jm